

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 107 of 2017 (SZ)**

Applicant(s)  
Mr. Antony Clement Rubin,  
Chennai.

Vs. Respondent(s)  
State of Tamil Nadu,  
Through the Chief Secretary,  
Government of Tamil Nadu,  
Chennai and 4 others.

Legal Practitioners for Applicant(s)  
M/s. Ritwick Dutta,  
Rahul Choudhar,  
G. Stanley Hebzon Singh.

Legal practitioners for respondent(s)  
M/s. M.K.Subramanian and  
E. Manoharan for R1 and R5  
Mr. R. Suriyaprakash for R3  
Mrs. H. Yasmeen Ali for R4

Note of the Registry	Orders of the Tribunal
Order No. 6	<p>Date: 9<sup>th</sup> October, 2017</p> <p>Respondent No.1 filed the reply today. Respondent No.5 adopted the reply filed by respondent No.1. Copies have been furnished to the applicant and other respondents.</p> <p>Rejoinder if any, be filed within 2 weeks.</p> <p>List the matter on 02.11.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>